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al	From 240. Side	ed by the c efore the l BUHAKN maxa	Returnin IDH A(Wa Constit	g Officer ame of the House; tuency(Name of the C	SABHA
Solo Nacion	Ramentiwas wordaugh: or/wife	gaswa	P. D. Reg (mention)	ill postill didless), Tai	es, hirdoic at the alan
strike o	nd o hereby solemnly affirm and state out whichever is not applicable) a candidate set up by Jud. (1) appendent candidate.	(nai	ne of the p		esting on an
2) Det	Names DANTESHAR	Permane		The financial year for	Total income
SI. No	PAS WAN	Account (PAN)	Number	which the last Income-tax return has	shown In Incom Tax Return ( in Rupees)
	And the state of t	Account (PAN)	Number	which the last	Tax Return ( in
SI. No	PAS WAN	Account (PAN)	Number	which the last Income-tax return has	Tax Return (in
1.	PASWAN	Account (PAN)	Number   1 0   1 93	which the last Income-tax return has	Tax Return (in
1.	Self Spouse- U. R. M. L. A.	Account (PAN)	Number   1 0   1 93	which the last Income-tax return has	Tax Return (in

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26): My Bry

The details of cases, Sections of the

Act and description of the offence for

Name of the Court(s), Case No. and

which convicted:

Date(s) of order(s).

(a)

2.1	Lake .	-1-		1. 1		
1.1	um	511	me	4.1	mpa	17424

(5) That I give he em below the details of c e assets (movable and is amovable etc.) of mysels, my spouse and all dependents:

## A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect or listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand					
(ii)	Details of Deposits in Bank & 39, accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Thirty one thousand only reports in 5.0.3. Stradyo Ten money con solon	·			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Co-operate Bund. Sixendra				
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Homer				
(v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount.	No.				
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Motor care 15 march 2012: Eight				
(vii	Jewelry, bullion and valuable thing (give details of weight and value)	tocket.				

of the same of the			
(vil) Any other assets such as value of	7		
/ Claims/interest		1	
(ix, Gross Total value			
CORD PERSONALISMAN			1

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	g Alline Acres. detailed in				
	Area (Total measurement in acres)	Do.	_			
	Whether inherited property (Yes or NO)	56. Dismal				
	Date of purchase in case of self acquired property	1966 to 2004 - 05.				
	Cost of Land (in case of purchase)at the time of purchase	1.+2 banks				
	Any Investment on the land by way of development, construction etc.	Farming +				
	Approximate Current market value	30 Thirty Lacks				
(ii)	Non-Agricultural Land Location(s) Survey number(s)	No.				
	Area (Total measurement in sq. ft.)	2. Itha				
	Whether inherited property (Yes or NO)	40.				
	Date of purchase in case of self acquired property	1990-				
	Cost of Land (in case of purchase) at the time of purchase	35. Thery five moisons	e			
	Any Investment on the land by way of development, construction etc.	Building	F-9/4166			
	Approximate Current market value	Lacocalls.	4	1		
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	No				
	Built up Area (Total measurement in sq. ft.)	148				

	V is ther inherited property (* es or NO)	No	
	Dev of purchase in case of serf activited property	1-10	
	Cast of property (in case of prechase) at the time of prechase	Mo	
	Any Investment on the property by way of development, construction etc.	No	
	Approximate Current market value		
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Sixandre + Balna Ambhahaha	
	Area (Total measurement in sq. ft.)	3. DISmy's	
	Built up Area (Total measurement in sq. ft.)	De	
	Whether inherited property (Yes or NO)	No	
	Date of purchase in case of self acquired property	1980	
	Cost of property (in case of purchase) at the time of purchase	70. Inouso repersors.	Į.
	Any Investment on the land by way of development, construction etc.	Building	
	Approximate Current market value	Br. Thirty Lacks Pub.	
(v)	Others (such as interest in property)	No.	
(vi)	Total of Current Market Value of (i) to (v) above	149	

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	7, Lacky Sevent K.C.C. 2. Lacks.				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	K.C.C.				

	Ally other liability	K.c. c. + Car Loan	
	Grand total of liabilities	9- Mine late	
(ii)	Over ament Dues: Dues to departments dealing with government accommodation	1 one Locky Ele.	
	Dues to departments dealing with supply of water	No.	
	Dues to departments dealing with supply of electricity	Fold fore Leading Impores.	
	Dues to departments dealing with supply of telephones/mobiles	На	
	Dues to departments dealing with government transport (including aircrafts and helicopters)	No	100
	Income Tax Dues	НО	
	Wealth Tax Dues	A46	
	Service Tax Dues	/10	
	Municipal /Property Tax Dues	Ma	
	Sales Tax Dues	Ho.	
	Any other dues	No.	
	Grand total of all Govt. dues	represal	

(7)	Details of	profession or occupation:	Farmung +	Social	Sercerco.
0.00		f	the of		

b. Spouse .....

--1

(8) My educational qualification is as under:

under graduate.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate RAMESHWAR.	Sh./Smt./Kum. ×
2.	Full postal address	Houlea dith, 80 Ration (Sixunty
3.	Number and Name of the constituency and state	240. Sikandra
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Jud (U)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	No any me cores,

3	P	Nof 01/01/1937.		-	No any	ist Tile	The same Share
-	1	ALUPPO	6894.		Income Tax Retu	rn filed	
-	_	Candidate Spouse:	-		2011.		
-		) Dependents	<u> </u>				
6.	1,0	The same of the sa		Liabil	ities in rupees	1	
		Description	Self	Spous		Dependent-II	Dependent III
Α.		Moveable Asset (Total value)	car.	He			
В.		Immovable Asset	Nime Acro				
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Ps. Go. Lace Sixiy lead				
	(ii)	Approximate Current Market Price of Asset (Total Value)	No lactor				
7		Liabilities	Rs. loten le	che is	,		
		(i) Government dues (Total)	Ry 10 Leek				
		(ii) Loans from Bank, Financial Institutions and others (Total)	K.c.+ Mol.	teas			
8.	((	ghest educational qualifi Give details of School / Un urse) (Name of the School	iversity educat	tion wit	h full form of the	certificate/ dip	loma/ degree

best of my knowledge and belief, no part of declare that:  (a) there is no case of conviction or pending	fy and declare that the contents of this affidavit are true and of this false and nothing material has been concealed there from tase against me other than those mentioned in items 3 and 4 are any asset or liability, other than those mentioned in items	. I further
ROOVE.		
Verified atthis the	day of	201

Ramerhewan Rasman 9-9-13, DEPONENT

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
  - 2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
  - 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
  - 4. The affidavit should be either typed or written legibly and neatly.

## LAND POSSESION CERTIFICATE SY

					Place				
						Date	B		
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S/o Shri,		2000000							
of village	7-40 -1	A	416(410)						
P.S	-11341	318		Distric	t	Queer.			
Whose Signa	ture is/are	attested b	elow, own e	aclusivly		***************************************		**********	
cres of land	agricultural	cultivating	land under hi	is/their pos	session a	s per land	d schedu	ile given	
pelow . The re	evenue of the	ne land und	ler reference	has been	paid up to	year			
		LAN	ND SCH	EDULE		BOUN	DARV		
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